(a) what is the amount being realised by All India Radio and Doordarshan from advertisements;

(b) whether there is a proposal to introduce commercial broadcast from All India Radio's primary channels apart from the Vividh Bharati channels; and

(c) if so, details of the new plans drawn up in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The amounts realised during 1980-81 as per provisional computations were:—

All India Radio

Rs. 12.23 crores

Doordarshan

Rs. 8.07 crores

(b) Yes, Sir.

(c) To start with, from 1-4-1982, commercials are being introduced before and after National News Bulletins in English and Hindi, both in the morning and evening. Thereafter these would be extended to, before and after National News Bulletins in regional languages, regional news bulletin and select special audience programmes and in between popular light music programmes.

हिमालय के क्षेत्रों में कुर्किंग गैंस की सप्लाई

5876. श्रो हरे**श रावतः क्या पेंट्रोलियम,** रसायन ग्रौर उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमालय क्षेत्र में वनों के परिस्थितिक महत्व को ध्यान में रखते हुए तथा ईधन के रूप में वनों के इस्ते-माल को कम करने की दृष्टि से, क्या मंत्रालय के रूप में, लोगों को, इसके विक-ल्प के रूप में, घटी दरों पर कुर्किंग गैस की सप्लाई करने को तैयार हैं; और (ख) यदि नहीं, तो तत्संबंधी कारण क्या हैं ?

पैट्रोलियम, रसायन श्रौर उर्वरक मत्रो (अ) पोः शिवशंकर) : (क) ग्रौर (ख) हिमालय के क्षेत्र सहित विभिन्न स्थलों को तरलीकृत पैट्रोलियम गैस (खाना पकाने की गैस) की सप्लाई विभिन्न कारणों पर निर्भर करती है । जैसे कि क्षेत्र में मांग की सम्भावना, प्रचालनों की व्यावहार्यता, तथा परिवटन विरोध/कुछ क्षेत्नों में जैसे कि उत्तर प्रदेश के गढ़वाल तथा कुमाऊं प्रभागों में तरलोकृत पैट्रोलियम गैस का विपणन प्रारम्भ किया गया है तथा इसका ऊपर वर्णित तथ्यों के ग्राधार पर ग्रन्य क्षेत्रों में उत्तरोत्तर विस्तार किया जायेगा । वर्तमान में रियायती दरों पर पैट्रोलियम उत्पादन सप्लाई करने क लिये कोई नीति नहीं है ।

Implementation of Recommendations of Sachar Committee

5877. SHRI RAJESH KUMAR SINGH:

SHRI RAM VILAS PASWAN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether some of the recommendations of the Sachar Committee have not been implemented so far;

(b) details of such recommendations; and

(c) reasons for not implementing?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): (a) to (c). The Sachar Committee's recommendations in respect of various amendments to Companies Act and M.R.T.P. Act are under consideration of Government alongwith other suggestions

received in this regard from various proand Chambers of fessional institutions Commerce etc. Of these recommendations, the Government's views in regard to amendments to M.R.T.P. Act have since been finalised and steps are being taken to introduce the requisite legislation in this regard in the nearest future. A large number of recommendations of the Sachar Committee on M.R.T.P. act have been accepted with or without modifications and would be reflected in the relative bill for amendment of the Act which the Government expect to introduce in the current session of the Parliament.

The amendment of the Companies Act which is a rather complex legislation will, however, take some more time, though every efforts are afoot to finalise this matter also as early as possible.

Work Study Unit of Ministry of Information and Broadcasting

5878. SHRI RAMAYAN RAI: Will the Minister of INFORMATION AND BRO-ADCASTING be pleased to state:

(a) the number of persons who have been working in the Work Study Units of the Ministry of Information and Broadcasting for the last three years (1979 to 1981) and the total expenditure on its establishment during the period, with separate figures spent on travelling advances;

(b) the number of days each member of the Unit has spent on tours|training and on assignments not connected with his work during the same period;

(c) the number of projects studies undertaken by the Unit during the aforesaid period and the net financial gains to Government as a result thereof; and

(d) have Government examined whether the utility of the Unit is commensurate with the amount spent on it, and if so, the outcome thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The sanctioned strenth of work Study Unit during the period 1979 to

Year	Expenditure on Establish- ment	Expenditure on T.A.
1979	Rs. P. 65,327-55	P.s. P. 7,405·96
1980	1,06,760 90	7 ,982 ·65
1981	1,44,005 · 80	20,469·65

(b) The information in regard to tour| training during this period is given in the statement. Assignments not connected with normal work are entrusted by the Ministry to the employees of the Ministry including Work Study Unit in the interest of urgency of work|event like International Film Festival of India, Natoinal Film Festivals etc. These assignments are part of normal duty and separate records of such assignments are not kept centrally.

(c) and (d). During this period, the Unit undertook, in all, 70 work study assignments (38 staffing|work measurement and 32 Method O&M Studies) apart from other day to day work. Staffing Studies have helped in determining the staff requirements of offices studied and organising them for better operations keeping in view Government Instructions regarding economy. The Method O&M studies undertaken by the Unit have helped in improving efficiency and streamlining administrative set-up. The gains arising out of such studies cannot be quantified in financial terms.